GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3269 ANSWERED ON:16.03.2011 RESERVATION FOR SCS STS IN PUBLIC AND PRIVATE SECTORS Sainuji Shri Kowase Marotrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government proposes to provide reservation for SCs and STs in those public sector or even in private sector companies in which the Government have a very minor stake;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the number of requests received in this regard from Members of Parliament or other social organisations during the last three years and the current year; and

(e) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTRY AFFARIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e): No. Madam. There is no proposal for providing mandatory reservation to SCs and STs in services of Private Sectors or in Public Sector Undertakings, in which the stake of the Government has reduced due to disinvestment.

Representations have been received from some Members of Parliament requesting introduction of reservation in private sector and disinvested public sector undertakings.

A High Level Coordination Committee was constituted in October, 2006, to carry forward the dialogue with Industry on affirmative action in the Private Sector. The Coordination Committee has held meetings with the representative bodies of the Industry. Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM), Confederation of Indian Industry (CII), and Progress Harmony and Development Chamber of Commerce and Industry (PHDCCI) have developed their Codes of Conduct on affirmative action for adoption by their members which, inter-alia, provide for inclusive policies and non-discrimination.